# F. No. 13-57/ CESTAT/CPIO-ND/VPP/2018 Customs, Excise and Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 13-57/2018

Subject: Information under Right to Information Act 2005.

Sir/Madam,

Please refer to your RTI application No. 10653 dated 18.08.2018 received in this office on 21.08.2018, under RTI Act 2005. The information received from **SPS to Hon'ble, President & Hon'ble Registrar** containing 1+39=40 pages is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs. 39 x 02=78 (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

#### Note:

- 1. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.
  - 2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

CESTAT, New Delhi Date: 07.9.2018

To,

Sh. R.K. Jain 1512-B, Bhishm Pitamah Marg, Wazir Nagar, New Delhi-110003

10 SEP 2018

# CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL NEW DELHI



31.08.2018

SUB: RTI REPLY TO CPIO ID NO. 13-57/2018

This is with reference to your communication F.No. 13-57/CESTAT/CPIO-ND/VPP/2018 dated Nil for furnishing information under RTI Act, 2005, which is as under :

(A)	N/A
(B)	Whenever such request is received, Hon'ble President marks the same to the Registrar.

SPS TO HON'BLE PRESIDENT

**CPIO** 

(42)

## Customs Excise & Service Tax Appellate Tribunal West Block No.2, R.K. Puram, New Delhi – 66

<u>Dated</u>: 27.08.2018

CPIO I.D. No. 13-57/2018

Sub: Information under the RTI Act, 2005 – reg.

With reference to the RTI application no. RTI/P-195/10653/18 dated 18.08.2018 filed by Shri R.K. Jain in CPIO I.D. No. 13-57/2018, the relevant information pertaining to Registrar office is as under:

- (A) The applicant may inspect the files mentioned therein on any working day during office hours.
- (B) The copies of the requests from Members of CESTAT from 1.1.2018 till date for tour containing 39 pages is enclosed herewith for onward transmission to the applicant.

Regarding the transfer requests of Members of CESTAT, the same may be obtained from **Asstt. Registrar (Admn.)** 

Registrar

To

CPIO, CESTAT, New Delhi



#### F. No. 13-57/ CESTAT/CPIO-ND/VPP/2018 Customs, Excise and Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 13-57/2018

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application of Shri/Smt. R. K. Jain (No. 10653 dated 18.08.2018) received in this office on 21.08.2018, under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. 13-57/2018(CESTAT) is forwarded herewith to you as CPIO under section 5(4), with request to provide the correct and para wise information/inspection on or before 05.09.2018 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

Note:-

- 1. If the information is not available with your section and you, if have knowledge, please reply from where it may be retrieved, without delay within 05
- 2. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.
- 3. Provide the requisite information, directly to the applicant or to the RTI section, if not claiming any exemption, subject to the provisions of the Act and the rules made thereunder, under intimation to the undersigned.

Encl: As above.

CESTAT New Delhi Date: 23.08.2018

For Compliance to:

- 1. SPS to Hon'ble President/H.O.D.
- 2. PA to the Hon'ble Registrar

Copy to: (For Information)

Sh. R.K. Jain

1512-B, Bhishm Pitamah Marg, Wazir Nagar, New Delhi-110003

NEW DELHI-110066

2 4 AUG 2018



R.K. Jain

### CPIOIP - 13-57/2018 CCESTAT)

Name of the Applicant

Trus chio

Ref. No.: RTI/P-195/10653/18

Dated: 18-08-2018

Shri V.P. Pandey CPIO & Asst. Registrar Customs Excise & Service Tax Appellate Tribunal, West Block 2, R.K. Puram, New Delhi - 110066

2 1 AUG 293

2.	Address	1512-B, Bhishm Pitamah Marg Wazir Nagar, New Delhi-110003
	(b) Phone Nos.	09810077977, 011-24651101, 011-24690707
	(c) Fax No.	011-24635243
3.	Whether a Citizen of India	Yes
4.	Particulars of Information	
	Details of information required	<ul><li>(A) Please provide inspection of the following files held in the office of the Registrar/Dy. Registrars</li><li>(i) Judicial File from 1-5-2018</li></ul>
		(ii) Roster File from 1-5-2018
		(iii) Files relating to tours from 1-5-2018
		(iv) File for Difference of Opinion matters from 1-5-2018
		(v) Larger Bench File from 1-5-2018
		(B) Please provide copies of request received from CESTAT, Members from 1-1-2018 till date, requesting tours or transfer from their present location.
		Note:-Please provide pointwise information/response for each of above points.
5.	I state that the information sought is covered under RTI Act and does not fall within the exemptions contained in sections 8 or 9 or any other provisions of the Right to Information Act, 2005 and to the best of my knowledge it pertains to	

your office. Information is being sought in larger public interest.

A Postal Order No. 44F 088271 for Rs. 10 towards payment of fee is enclosed

As per Section 7 of the RTI Act, 2005 information is to be provided within 30

Signature of Applicant Telephone No.: 9810077977 011-24651101, 24690707 Fax No. 011-24635243

Place: New Delhi Encl.: as above

herewith.

days of the Application.

6.

7.

